NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1434/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES:

Daimler Financial Services India Pvt. Ltd

V/s

E-Global Trading Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

Adv. Nibha Tha. Advocate for Respondent. Pilety

Annewska Kumak Advocat for

Anslicand Amelicand 2. AUNENDRA KUMAR Advocatfor ilb. KiNG STURL KASZVA Applicand

ORDER

CP No. 1434/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.2.2018.

* Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)